

Shri Jhulan Sinha: Have the Government of India issued any directives to the State Governments in this respect?

Shri Nanda: Yes.

Th. Jugal Kishore Sinha: What are the directives?

Mr. Speaker: I am going to the next question.

OVERSEAS PUBLICITY

***9. Shri S. N. Das:** Will the Prime Minister be pleased to state:

(a) whether the Deputy Minister of External Affairs in his visit to Western and Middle East countries made a special study of the problems regarding India's overseas publicity; and

(b) if so, what are the measures he has suggested for adoption?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) During his visit to these countries, the Deputy Minister looked into various aspects of the work of Indian Missions there, including the working of the publicity section.

(b) His conclusions which are being formulated will be given full consideration with a view to improving the work of external publicity.

Shri S. N. Das: May I know whether the study has disclosed any organisational defects or defects in the methods and means of publicity?

Shri Anil K. Chanda: I feel that we have to spend much more money if we want to have effective publicity in foreign countries.

Shri S. N. Das: May I know whether the suggestions which are contemplated to be given effect to will involve more expenditure than is at present incurred on this subject?

Shri Anil K. Chanda: I am afraid any improvement will entail some additional expenditure.

Shri S. N. Das: May I know whether the suggestions, if carried out, will also increase the personnel in this section?

Shri Anil K. Chanda: I would certainly like the personnel to be increased.

Dr. Ram Subhag Singh: May I know whether the hon. Deputy Minister has made any comparative study of the problem? Has he tried to assess the problem by seeing what other countries do, e.g. what sort of propaganda is being carried on by Pakistan and with what amount of money?

Shri Anil K. Chanda: Yes.

EXPORT AND IMPORT ADVISORY BOARD

***10. Shri Keshavaiengar:** (a) Will the Minister of Commerce and Industry be pleased to state who are the Members of the Advisory Boards or Committees that are appointed by Government for (i) exports and (ii) imports?

(b) On what basis are they appointed or nominated?

The Minister of Commerce (Shri Karmarkar): (a) There are three such committees in existence, viz.,—

1. Import Advisory Council.
2. Export Advisory Council.
3. Cotton Import Advisory Committee.

A list of the members on the three committees is attached. [See Appendix I, annexure No. 2.]

(b) Representation of the various interests concerned having regard to the need for providing a balanced regional distribution together with adequate representation for the medium and smaller merchants and the consumer most affected by the working of these controls.

The members of the Cotton Import Advisory Committee are drawn from the trade and industry and have been selected for their wide experience in their respective fields.

Shri N. L. Joshi: May I know whether any member represents agriculturists and, if so, who is he?

Shri Karmarkar: Not agriculture particularly, so far as I can see. On what Committee, may I know?

Shri N. L. Joshi: Import and Export Committees.

Shri Karmarkar: As I said, these members are drawn from officials, then trade and industry, as also consumers, and Members of Parliament.

DISPLACED STUDENTS

***11. Shri Radha Raman:** Will the Minister of Rehabilitation be pleased to state:

(a) whether there is any scheme for financial assistance to displaced students; and

(b) if so, the amount sanctioned by Government under this scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) A sum of Rs. 57,83,700 has been sanctioned during the current financial year for giving direct aid to displaced students from West Pakistan. Similar information in respect of displaced students from East Pakistan is being collected and will be laid on the Table of the House in due course.

Shri Radha Raman: May I know the total amount that has been spent on this up to now? The answer refers only to the current year's sanction.

Shri J. K. Bhonsle: The budget is Rs. 1 crore a year. And for the last three years we have been spending similar amounts.

Shri Radha Raman: May I know the number of students who have been benefited by this?

Shri J. K. Bhonsle: I am talking of West Pakistan—over a lakh and fifty thousand.

Shri Radha Raman: May I also know if Government have assessed how long such assistance will continue to be given?

Shri J. K. Bhonsle: We hope that by 1956 the whole responsibility will be taken up by the States concerned.

Shri S. C. Deb: May I know the figures State-wise?

Shri J. K. Bhonsle: To Bombay this year we have given Rs. 8 lakhs, Punjab Rs. 20 lakhs, Madras Rs. 15,000, U.P. Rs. 10 lakhs, Madhya Pradesh Rs. 1,15,000, PEPSU Rs. 3 lakhs, Rajasthan Rs. 3 lakhs, Madhya Bharat Rs. 30,000, Saurashtra Rs. 70,000, Hyderabad Rs. 5,000, Delhi Rs. 10 lakhs, Ajmer Rs. 60,000, Bhopal Rs. 35,000, Kutch Rs. 12,000, Mysore Rs. 15,000, Vindhya Pradesh Rs. 10,000, Himachal Pradesh Rs. 10,000, and Bilaspur Rs. 700.

COKE OVEN PLANT

***13. Shri S. C. Samanta:** Will the Minister of Production be pleased to state:

(a) how far the setting up of a coke oven plant in Sindri has progressed;

(b) the name of the firm which has undertaken the task of building the plant;

(c) the date when the contract for the work was offered and the date when the formal agreement with the firm was signed;

(d) the names of the parties to the agreement;

(e) the date when this plant is expected to start production; and

(f) the source of supply at present?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The work is proceeding according to the schedule.

(b) M/s. Carl Still, G.m.b.H., Recklinghausen, West Germany.

(c) The firm was instructed to proceed with the work on 1st August 1952 and the formal agreement was signed on 19th December, 1953.

(d) Messrs. Sindri Fertilizers and Chemicals Limited, Sindri; and M/s. Carl Still of West Germany.

(e) About the middle of August, 1954.

(f) The Coke is now obtained from Messrs. Indian Iron Steel Co.